

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 128 & 129 of 2011

Dated: 23rd January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Lanco Kondapalli Power Limited

...Appellant (s)

Versus

**Andhra Pradesh Power Co-ordination
Committee & Ors.**

... Respondent (s)

Counsel for the Appellant (s) : Mr. Krishnan Venugopal , Sr. Adv.
Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri
Mr. Anand Shrivastava

Counsel for the Respondent(s): Ms. Shikha Ohri for R.2 – 6
Mr. K.V. Mohan &
Mr. Balakrishnan for APERC

ORDER

Post the matters for further hearing on **09.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs